COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 97 OF 2016 & IA NOs. 241 & 242 OF 2016

Dated: 11th May, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Talwandi Sabo Power Ltd. …Appellant(s)

Versus

Punjab State Power Corpn. Ltd. & Ors. …Respondent(s)

Counsel for the Appellant (s)	:	Mr. Sanjay Sen, Sr. Adv. Ms. Shikha Ohri Mr. Hemant Singh
Counsel for the Respondent(s)	:	Mr. M.G. Ramachandran Ms. Ranjitha Ramachandran Ms. Anushree Bardhan Ms. Poorva Saigal Mr. Shubham Arya for R.1 Mr. Anand K. Ganesan Ms. Neha Garg Mr. Akshay Garg (Rep.) for SLDC Mr. Sakesh Kumar for PSERC

ORDER

List the matter on ***16.05.2016*** at 2.30 p.m.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/dk